

were found. Similar balloons were found in village Rasalia (Kutch) on the 4th July, 1980 and in Haripura (Jamnagar) on the 2nd July, 1980. Such balloons fall at many places in Gujarat every year. In all these cases it was found that the leaflets contain routine KMT propoganda against Mainland China. These balloons originating from Taiwan and aimed towards Mainland China had drifted towards India, probably due to cross currents of winds and atmospheric disturbances. Falling of these balloons and literature has no security implication for India.

Theft of Idols

7038. SHRI NIHAL SINGH: Will the Minister of HOME AFFAIRS be pleased to state:

(a) the number of idols stolen during the last two years and the value thereof;

(b) whether police has apprehended a gang indulging in stealing of idols worth rupees one crore in January-February, 1980 in Bundelkhand, Jhansi; and

(c) if so, the action taken against them?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI YOGENDRA MAKWANA): (a) 1860 idols worth Rs. 51 lakhs approximately were reported stolen during the years 1978 and 1979.

(b) and (c). Yes, Sir. Some of the accused have been arrested and vigorous efforts are being made to arrest the other accused. The case is under investigation of the U.P. State C.I.D.

Theft in Falaknuma Palace of Nizam of Hyderabad

7039. SHRI K. MALLANNA: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether it is a fact that eight antiques worth lakhs of rupees adorn-

ing the famous Falaknuma Palace of the Nizam of Hyderabad were stolen recently;

(b) whether earlier also some valuable ornaments were stolen from the Palace; and

(c) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI YOGENDRA MAKWANA): (a) to (c). The requisite information is being collected and on receipt of the same a statement will be laid on the Table of the House.

Citizenship for Refugees from Pakistan in Jammu and Kashmir State

7040. SHRI R. L. BHATIA: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether it is a fact that over 3 lakhs people who came from Pakistan in 1947 to Jammu and Kashmir State have been given citizenship;

(b) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI YOGENDRA MAKWANA): (a) and (b). No reliable figures of persons who migrated from Pakistan to Jammu & Kashmir State in 1947, are available.

Persons of Indian origin, who had migrated in 1947 from the territories now included in Pakistan, were deemed to be citizens of India under Article 6 of the Constitution.

अनुसूचित जातियों और अनुसूचित जनजातियों के उत्थान पर सर्व की राशि

7041. श्री राम बिलास पासवान: क्या गृह मंत्री यह बताने की कृपा करेंगे कि:

(क) आगामी वर्ष के दौरान अनुसूचित जातियों और अनुसूचित जनजातियों के उत्थान के लिये कितना व्यय किया जायेगा और यह व्यय किन-किन मदों पर किया जायेगा; और

(ख) इसमें इन समुदायों को क्या लाभ होने की संभावना है ?

यह संज्ञापन में राज्य मंत्री (श्री योगेन्द्र मकधाना): (क) 1980-81 के दौरान अनु-

सूचित जाति और अनुसूचित जनजाति के उत्थान की योजनाओं पर संभावित व्यय इस प्रकार है:-

योजना का नाम

अनु० जाति अनुसूचित जन जाति

(₹ करोड़ों में)

1. विशेष केन्द्रीय सहायता	100.00	70.00
2. केन्द्रीय प्रयोजित योजनाएं		
(i) कन्या छात्रावास	1.00	0.45
(ii) अनुसंधान और प्रशिक्षण	शून्य	0.45
3. मेट्रिकोत्तर छात्रवृत्ति	20.00	(अनुसूचित जाति/जनजाति दोनों के लिए संयुक्त)
4. अनुसूचित जाति विकास निगम	12.00	शून्य
5. पुस्तक बैंक	0.30	(अनुसूचित जाति/जनजाति दोनों के लिए संयुक्त)
6. मेट्रिकपूर्व छात्रवृत्ति	0.31	(अनु० जा०/अनु० जनजाति दोनों के लिए संयुक्त)
7. शिक्षण और सबद्ध योजनाएं	0.50	(अनु० जाति/जनजाति के लिए संयुक्त)
8. स्वयंसेवी संगठन	1.00	0.50

(ख) उपर्युक्त योजनाओं से अनुसूचित जातियों/जनजातियों को निम्नलिखित क्षेत्रों में लाभ होगा —

- (i) कृषि
- (ii) बागवानी
- (iii) सिंचाई
- (iv) पशुपालन
- (v) सहकारिता
- (vi) वन
- (vii) लघु और ग्रामीण उद्योग
- (viii) पेय जल आपूर्ति
- (ix) स्वास्थ्य
- (x) पीथिक आहार
- (xi) शिक्षा